

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI.**

Date:01-03-2005

O & M Instruction No. 02 /2005

Subject: Time limit and reduced levels for disposal of receipts/applications and other items of work..

The Statement showing the existing and proposed levels for disposal of various items of work in HRD Division as per - OMI No.14/2002 dated 16.12.2002 is modified to the following extent:-

Item No. 7 of the Statement

" It has been decided with the approval of DG that allowances such as Caretaking/Cash Handling/Family Planning allowances etc. meant for employees of the Regional Offices of DGFT could be granted by Zonal Jt.DGFT's of the respective regions."

Accordingly, Powers are delegated to All Zonal Jt.DGs of the respective regions to grant such allowances.

Sd/-
(A.K. Paul)
Dy. Director General of Foreign Trade

To
1.All Officers/Sections at Hq.
2.All Zonal/Regional Offices
3.HRD-I/HRD-II/HRD-III

(Issued from F.No.01/69/591/00012/2002/O&M)